

उन्ही सरकारों को दे सकेंगे जो इन शर्तों का पालन करेंगी ।

Mr. Speaker: Shri Kasliwal.

श्री म० सा० द्विवेदी : अध्यक्ष महोदय, मैं थोड़ा सा क्लैरिफिकेशन चाहता हूँ ।

Mr. Speaker: The hon. Member is putting a long question; hereafter he should cut it short. Then I have no objection. Shri Kasliwal.

Shri Kasliwal: From the statement and from what the hon. Minister said just now, it appears that these loans and grants will not be available to State Governments if they have road transport undertakings managed departmentally unless they were incorporated under one or other of the special enactments or as a company under the Indian Companies Act. May I know why this view was taken by the hon. Minister?

Shri Raj Bahadur: Obviously because if they are allowed to function departmentally, the Central Government loses its revenue that accrues to it by way of income-tax. Unless and until they constitute themselves as companies or as corporations, we do not get our revenues from income-tax. Secondly, it is desirable that such undertakings should be run on the basis of corporations or companies so that they may be run on business principles.

श्री म० सा० द्विवेदी : क्या यह मत है कि जो सलाह राज्य सरकारों को आगे वृत्स को नेशनलाइज न करने के सम्बन्ध में भेजी गई है उस में प्राइवेट मोनोर्न और एम्प्लोईज का भी ध्यान रक्खा गया है और यदि हाँ तो इस को साफ कर दे ?

श्री राज बहादुर : मैं ने निवेदन किया कि नेशनलाइज न करे, ऐसी कोई सलाह नहीं दी गई है । अब नेशनलाइजेशन करने के वास्ते उन्हीं ने कुछ नियम और शर्तें और कुछ अवधि निर्धारित की है जिन के कि

अन्तर्गत यह नेशनलाइजेशन करने की बात की है ।

श्री म० सा० द्विवेदी : मैं ने प्राइवेट मोनोर्न की बात पूछी थी उस को तो काट ही दिया ।

Mr. Speaker: Shri Elayaperumal.

Shri Elayaperumal: In view of the fact that the scheduled castes people are unable to get permits under the present transport policy, may I know if there is any special provision made for scheduled castes people in the transport policy in any State in India?

Shri Raj Bahadur: So far as I am aware, no such reservation is made for scheduled castes.

Shri Elayaperumal: I am not talking of reservation I want to know if any special consideration has been given by the State Governments or if the Central Government is in a position to direct the State Governments to give some special consideration for the scheduled castes?

Mr. Speaker: What is the consideration that he wants?

Shri Elayaperumal: Special consideration to get transport permits.

Shri Raj Bahadur: I do not think any such special consideration is contemplated on behalf of the regional transport authorities.

डाक घरों में बैंक प्रणाली

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*७०८. { श्री भक्त बर्दान :
श्री स० बं० सामन्त :
श्री क० भे० मालवीय :

क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) बम्बई में डाक घर बचत बैंक लेखे में कुछ समय पूर्व प्रयोग के तौर पर जो बैंक प्रणाली चालू की गई थी उस में कहां तक सफलता मिली है ; और

(ख) यह प्रणाली अन्य स्थानों के डाक घरों में लागू करने के लिये क्या कार्य-वाही की जा रही है ?

परिबहन तथा संचार मंत्रालय में राज्य-मंत्री (श्री राज बहादुर) . (क) इस सुविधा के पात्रभूत (Eligible) १९६८ जमाकर्ताओं में से केवल ४४६ जमाकर्ताओं में इस से लाभ उठाया है ।

(ख) कलकत्ता, मद्रास, दिल्ली (और नयी दिल्ली), नागपुर, बम्बाला, पटना, लखनऊ, जयपुर और अहमदाबाद में १ अप्रैल, १९५८ से इस प्रणाली को चालू किये जाने का निश्चय किया गया है ।

श्री भक्त बर्षान . श्रीमान्, क्या सरकार के ध्यान में यह बात आई है कि बम्बई में जो कम लोगो ने इस सुविधा का उपयोग किया है उस का कारण यह था कि अब तक चेक प्रणाली पर यह प्रतिबन्ध लगा है कि एक डाकघर से दूसरे डाकघर को ही चेक जारी किया जा सकता है ? क्या गवर्नमेंट ने इस बारे में विचार किया है कि कम से कम स्टेट बैंको या इसी प्रकार के जो अन्य राजकीय बैंक हैं उन के लिये भी यह सुविधा प्रदान की जाय ताकि अधिक लोग इस से लाभ उठा सकें ?

श्री राज बहादुर : बम्बई में चेक द्वारा पोस्ट ऑफिस सेविंग बैंक से रकम वापस लेने की सुविधा दी गई है । स्टेट बैंको का और अन्य बैंकों का इस बारे में क्या सम्बन्ध है, यह मेरी समझ में नहीं आया ।

श्री भक्त बर्षान : मेरा मतलब यह था कि अभी तक बम्बई में जो यह सुविधा दी गई है वह इस प्रकार दी गई है, जहां तक मुझे ज्ञात है, कि यह चेक आप के सेविंग बैंक से दूसरे बैंको के लिये नहीं दिये जायेंगे, बल्कि एक सेविंग बैंक से दूसरे सेविंग बैंक की ही दिये जायेंगे । मैं जानना चाहता हूँ कि इस में क्या अड़चन है और क्या स सुविधा को बढ़ाने के लिये विचार किया जा सकता है ?

श्री राज बहादुर : जो कठिनाई आप बता रहे हैं उसे पूरी तरह समझ कर उस के बारे में मुझे जानकारी प्राप्त करनी होगी । मैं नोटिस चाहूंगा ।

पंडित द्वा० ना० तिवारी : अभी तक जितनी जगह चेक सिस्टम जारी किया गया है वह उन्ही जगहों पर है जहां बहुत से बैंक काम करते हैं । इसलिये लोग इस से अधिक लाभ नहीं उठा पाते हैं । क्या सरकार ऐसी जगहों में चेक सिस्टम जारी करने की कोशिश करेगी जहां बैंक्स नहीं हैं और जहां लोगों के ज्यादा फायदा उठाने की सम्भावना है ?

श्री राज बहादुर : अभी तक केवल बम्बई में यह सिस्टम जारी किया गया है । वहां बैंक अधिक मख्या में हैं या थोड़ी सख्या में है इस से अधिक फर्क नहीं पड़ने वाला है क्योंकि आखिर जो विषडाल किये जायेंगे, जो रकम वापस ली जायेगी, वह उमी जगह से ली जा सकती है जहां रुपया जमा किया गया हो । अगर डाकखाने में रकम जमा की गई है तो वहां से विषडाल किया जा सकता है । उस पर इस बात का असर नहीं पड़ता कि वहां और दूसरे बैंक काम करते हैं या नहीं । रहा इस सुविधा के दूसरी जगहों में दिये जाने के बारे में तो उस के लिये मेरा यह निवेदन है यह निर्णय किया गया है कि जहां तक हो सके हेड ऑफिस या डिपार्टमेंटल सब ऑफिस हैं वहां उसे लागू किया जाय । शुरुआत में आरम्भ करने के लिये इन स्थानों में यह प्रणाली लागू की जाने वाली है । जिन के नाम में ने प्रश्न के उत्तर में बताये हैं ।

श्री स० चं० सामन्त : जिन स्थानों का नाम बताया गया उन में से किन किन में पहले चालू किया जायेगा ?

श्री राज बहादुर : मैं ने निवेदन किया कि १ अप्रैल, १९५८ से कलकत्ता, मद्रास, दिल्ली, नई दिल्ली, नागपुर, बम्बाला, पटना,

सकनक, जयपुर और घहमदाबाद में बालू करने का निर्माण किया गया है ।

Water Supply and Sewage Disposal in Delhi

*799. **Shri D. C. Sharma:** Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 881 on 6th December, 1957 and state:

(a) the number of schemes for improving Delhi's water supply and sewage disposal which have been finalised; and

(b) the nature thereof?

The Minister of Health (Shri Karmarkar): (a) and (b). A statement is laid on the Table of the Lok Sabha [See Appendix IV, annexure No. 47.]

Shri D. C. Sharma: In para (ii) of Part A of the statement it has been said that efforts will be made to increase the water supply from 60 to 90 million gallons per day. May I know what steps have been taken to implement the scheme?

Shri Karmarkar: With regard to that, it consists of construction of new intake and expansion at Wazirabad pumping station and other measures. The works have already commenced and are expected to be completed by 1959.

Shri D. C. Sharma: It has been said in para (iii) of Part B of the statement that the scheme, when completed, would stop all overflows of sewage which now flows into the river Jamuna. May I know how long this scheme will take for its completion?

Shri Karmarkar: Is the hon. Member referring to sewage disposal schemes or to the trunk sewer from Delhi Gate to Ring Road?

Shri D. C. Sharma: I am referring to para (iii) of Part B.

Shri Karmarkar: That is increasing the capacity of the service reservoirs and mains, at page 4 of the statement.

Shri D. C. Sharma: I have got only three pages; you perhaps have four.

Shri Karmarkar: I could not follow. What is the sub-section in the statement to which the hon. Member is referring?

Shri D. C. Sharma: To the third sub-section of the statement called Part B.

Shri Karmarkar: Yes, that is the Okhla sewage treatment plant. That is now on, Sir, and the construction of all these plants is well on way and all the plants will be completed by 1959.

If the hon. Member is so interested—because it is important—I am prepared to send him another note, or place it on the Table of the House, as to what is the progress and when they are completed.

Dr. Sushila Nayar: Is it a fact that the Okhla Water Works have been condemned by the Health authorities due to the fact that the intake is below the entry of the sewage and, if so, what proposal has the Government to replace the water supply which is at present supplied by this pumping station?

Shri Karmarkar: I could not vouch for the latest position, but some time back the facts as mentioned by my hon. colleague were correct, and for some time the water was stopped just at the time when the sullage mixed up with the water; at that time the pumping was stopped. I am unable to say that at that time the water was not pure: it was heavily chlorinated in order to prevent any deleterious effect. But I am not happy about it till the whole thing is corrected. The Okhla water supply is not satisfactory, but it is not dangerous for health because it is chlorinated and other steps are taken.

Shri Damani: What action is being taken to supply water to the Najafgarh industrial area and what more time will it take?

Shri Karmarkar: I think that also will be complete by the end of 1959.